

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.02.2026**

## **COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 891 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Asset Reconstruction Company (India) Limited in capacity of Trustee of Arcil-ATS-021-Trust Vs. Karnal Agriculture Industries Ltd. & Ors.	Anoop Prakash Awasthi
2.	I.A. No. 892 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Kamlesh Rani Singla Vs. Praveen Kumar Garg	Yaksh Garg
3.	I.A. No. 893 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employees Provident Fund Organisation, Vashi Vs. Vijay Pitamber Lulla	Kaushal Gautam
4.	I.A. No. 920 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1166 of 2025	Menika Sandeepbhai Patel Personal Guarantor of Your Ethnic Foods Private Ltd. Vs. HDFC Bank Ltd. & Anr.	Amrendra Singh
5.	I.A. No. 921 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1167 of 2025	Sandip Narendrakumar Patel Personal Guarantor of Your Ethnic Foods Private Ltd. Vs. HDFC Bank Ltd. & Anr.	Amrendra Singh
6.	I.A. No. 922 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1168 of 2025	Hiral Nilambhai Patel Personal Guarantor of Your Ethnic Foods Private Ltd. Vs. HDFC Bank Ltd. & Anr.	Amrendra Singh
7.	I.A. No. 923 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1253 of 2025	Nilam Narendrabhai Patel Personal Guarantor of Your Ethnic Foods Private Ltd. Vs. HDFC Bank Ltd. & Anr.	Amrendra Singh

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-sd/-**

**Assistant Registrar**